

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-116
184/58/ND/2020

IN THE MATTER OF:

Suman Singh & Ors.

...APPLICANT

Vs.

Sir Sobha Singh & Sons (P) Limited

...RESPONDENT

SECTION

U/s 58

Order delivered on 04.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Nikhil Parikshith, Advocate

For the Respondent

: Ms. Monika Phartyal, Advocate

ORDER

Both the sides are present. Reply has already been filed by the Respondent, the copy of which is directed to be supplied to other side. The Counsel for the Petitioner is directed to file rejoinder, if any.

List the matter for further consideration on 27th April, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)